

**SETTING UP OF INTELLIGENCE WING TO
DETECT TAX EVASION**

220. SHRI NIRANJAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to set up an Intelligence Wing in the Directorate of Inspection for investigation of big cases of tax evasion; and

(b) if so, by when such a wing will be set up?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) and (b) A proposal to have an Intelligence unit is under examination.

PERCENTAGE OF IRRIGATION POTENTIAL

221. { THAKUR BHANU PRATAP
SINGH:
SHRI G. K. KAPOOR:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the percentage of irrigation potential which will come to be exploited in different States by the end of the Third Five Year Plan; and

(b) the steps proposed to be taken either in the Third Plan or in the Fourth Plan for removal of regional imbalance, if any, in this regard?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) The percentage of irrigation potential which will come to be exploited from major and medium schemes, on completion of the schemes taken up in the first three Plans, over the total irrigation potential from major and medium schemes as assessed at present, in each State is given below:—

Name of State	Percentage
1. Andhra Pradesh	47.9
2. Assam	13.7
3. Bihar	83.3
4. Gujarat	63.3

5. Jammu and Kashmir	100.0
6. Kerala	100.0
7. Madhya Pradesh	27.3
8. Madras	100.0
9. Maharashtra	37.0
10. Mysore	74.2
11. Orissa	66.1
12. Punjab	100.0
13. Rajasthan	55.3
14. Uttar Pradesh	49.7
15. West Bengal	47.8

(b) The States where irrigation Development is not appreciable are being encouraged, *inter alia* through discussions, seminars to undertake investigation of projects, preparation of project reports and their sponsoring for inclusion in the Plans. At the Centre the Planning Commission is being constantly pressed for greater allocation for irrigation development.

**SCHEDULED CASTES SECTION OFFICERS
(CIVIL) IN C.P.W.D.**

222. SHRI LILA DHAR BAROOAH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of Section Officers, (Civil) belonging to the Scheduled Castes who were promoted to the posts of Assistant Engineers in the Central Public Works Department, during the last three years;

(b) the number of Section Officers (Civil) belonging to Scheduled Castes likely to be promoted during the current year; and

(c) the percentage of vacancies in the above category earmarked for persons belonging to the Scheduled Castes?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) Seventeen.

(b) The panel for promotion is drawn up by the Departmental Promotion Committee. The existing